

been finalised Poland has offered to supply manufacturing drawings, if an order is placed on them for a minimum number of complete sets BHEL has not pursued this proposal as the technology offered by Poland is not an improvement over the present technology of BHEL

गुजरात के माइवी तथा लौहगड्डी आदिवासी क्षेत्रों पर व्यवस्था

3350 श्री जीतूभाई गणित - क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) गुजरात के माइवी तथा लौहगड्डी आदिवासी क्षेत्रों में केन्द्रीय सरकार ने कौन सी परियोजनाएँ चलाई हैं तथा उन में से प्रत्येक पर जून 1978 तक कितनी धनराशि व्यय हुई है और

(ख) आदिवासी अतिरिक्त मजदूरों के उद्यान के लिये कौन सी परियोजनाएँ पूरी हो चुकी हैं और कौन सी अभी पूरी होनी हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री शक्ति लाल कच्छल) (क) दो एकीकृत जनजाति विकास परियोजनाएँ हैं अर्थात्—सुरत 1 और सुरत-2 जिसके अन्तर्गत गुजरात की माइवी और लौहगड्डी जनजाति क्षेत्र आते हैं। इन परियोजनाओं के लिये जनजाति उप-योजना नीति के अन्तर्गत जिसमें राज्य योजना केन्द्रीय एवं कार्यक्रम विशेष केन्द्रीय सहायता के निम्न प्रावधान हैं एकीकृत जनजाति विकास योजनाएँ तैयार की गई हैं। विशेष केन्द्रीय सहायता किसी परियोजना से महकड़ नहीं है बल्कि समस्त जनजाति उपयोजना के लिये दी जाती है। राज्य सरकार ने सूचना दी है कि निम्नलिखित राशियाँ मार्च 1978 तक खर्च की जा चुकी हैं—

सुरत — 1	लौहगड्डी	49.07 लाख रु०
सुरत — 2	माइवी	95.90 लाख रु०

(ख) जनजाति उपयोजना के अन्तर्गत अतिरिक्त मजदूरों का आर्थिक विकास एक उच्च प्रथमता विषय है और क्षेत्रीय कार्यक्रम जनजातियों को रोजगार देने के लिए आवश्यक तथा परिवार अभिवृद्ध कार्यक्रम है। यहाँ एक सतत प्रविष्टि है।

Production of Cloth in Handloom Powerloom and Mill Sector

3351 SHRI VIJAY KUMAR MALHOTRA. Will the Minister of INDUSTRY be pleased to state

(a) the total number of workers employed and total production of cloth in meters in (1) Handloom (2)

Powerloom (3) Mills Sector during the last three years

(b) the breakup in cloth production between pure natural fibre (like cotton, silk etc) and mixed blend fibres (including synthetics) in the total production during the last three years in the said three sectors, and

(c) total amount of fixed capital invested in the Handloom Powerloom and mill made sectors during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI ABHA MAITI) (a) to (c) The information is being collected and will be laid on the Table of the House as soon as possible

Setting up of Passenger Car Units

3352 SHRI K A RAJAN Will the Minister of INDUSTRY be pleased to state

(a) whether Government have a proposal under consideration to set up a passenger car manufacturing units, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI MATI ABHA MAITI) (a) and (b) The proposal for the manufacture of passenger cars in the public sector was considered by the Government in 1972 and it was decided at that time not to proceed with the implementation of the project Government are presently considering various proposals including the participation of the public sector for upgradation of the passenger car industry

Cinema House in Panjabi Bagh

3353 SHRI CHATTUR BHUJ Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether there is no Cinema house in the agglomeration comprising Panjabi Bagh Extension, DDA Janta Flats, Paschimpuri,

(b) if so, whether Government are considering any proposal to provide a cinema house in these areas; and

(c) the likely time by which the cinema house will be opened?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Setting up of a Watch Factory in Hills of U.P.

3354. SHRI T. S. NEGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal to locate a branch of HMT watch factory in the hills of U.P.; and

(b) if so, details of the same?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) (a) An H.M.T. assisted watch assembly unit has been set up in Bowani, Nainital District.

(b) 60,000 H.M.T. watches were assembled in this unit in 1977-78; 82,000 H.M.T. watches have been assembled in 1978-79 (up to end July) The unit is managed by U.P. Digital Limited, a subsidiary of the U.P. State Industrial Development Corporation.

Shortage of Accommodations

3355. SHRI RAMA CHANDRAN KADANNAPPALLI: Will the Minister of DEFENCE be pleased to state:

(a) whether there is an acute shortage of married accommodation for the JCOs and their equivalents in the other services, and hiring an accommodation of their specification is just impossible when the Government sanctions to hire such accommodation is only Rs. 300/- per mensem whereas, the rate for hiring the accommodation on reimbursement basis for the service officer have been increased from Rs. 800/- to Rs. 1000/-; and

(b) if so, the reasons for not issuing suitable instructions to the Director of

Military Estates to give back those class II type of quarters of JCOs specification for the use of JCOs only (in R. K. Puram Sector II) which are presently being allotted to the service officers knowing well that they are too much below the specification laid down for the officers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) It is fact that there is a shortage of married accommodation for the JCOs and their equivalents. Action is in hand to improve the position. The difference in rental ceilings arises out of difference in entitlement of plinth area of accommodation.

(b) The houses in Sector II of R.K. Puram are type IV houses with a plinth area of 935 s.ft. and have been taken on pool for allotment to service officers though they are without servants quarters and garages. These houses cannot be allotted to JCOs who are entitled to houses with plinth area of 800 s.ft.

Enquiry into the drowning of Dredger Lord Willington

3356. SHRI VAYALAR RAVI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have ordered a judicial enquiry into the drowning of Dredger Lord Willington; and

(b) if so, how far the enquiry has proceeded and its findings?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b). Director General, Shipping has ordered the institution of judicial enquiry and the Chief Judicial Magistrate, Cochin, has decided to have the first hearing on 29th August, 1978.

Setting up of an H.M.T. Unit at Kolhapur

3357. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Central Government and the State